

FRASER AND COMPANY LIMITED

(CIN: L51100MH1917PLC272418) ("FACIL" /TARGET COMPANY"/"TC")

Registered Office: B-10, Divya Smit CHS Ltd, Gaurav Garden Complex, Opp. Gaurav Jamuna Building, Bunder Pakhadi Road, Kandivali West, Mumbai – 400067 Phone No. +91-22-2868 6735 Email: fraseracp@gmail.com; Website: www.fraserindia.co.in

In compliance with Regulations 3 (1) and 4 read with Regulations 13 (4), 14 (3) and 15(2) of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Omkar Rajkumar Shivhare (Acquirer-1), Mrs. Yogeeta Rajkumar Shivhare (Acquirer-2) and M/s. Ekadanta Genex Private Limited (Acquirer-3) in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI(SAST) Regulations**") and the SEBI Observation Letter no. SEBI/HO/CFD/DCR1/OW/22798/1 dated 24th December 2020 in respect of Open Offer ("**Offer**") for the acquisition up to 21,11,278 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of the Target Company at a price of Rs. 6/- per share. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirer have appeared in Business Standard (English Daily) all editions, Business Standard (Hindi Daily) all editions and Mumbai Lakshadeep (Marathi Daily) on 18th November, 2020.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

ACTIVITY	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	10.11.2020	Tuesday	10.11.2020	Tuesday
Publication of Detailed Public Statement in newspapers	18.11.2020	Wednesday	18.11.2020	Wednesday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	18.11.2020	Wednesday	18.11.2020	Wednesday
Last date of filing draft letter of offer with SEBI	25.11.2020	Wednesday	25.11.2020	Wednesday
Last date for a Competing offer	10.12.2020	Thursday	10.12.2020	Thursday
Receipt of comments from SEBI on draft letter of offer	17.12.2020	Thursday	28.12.2020	Monday
Identified date*	23.12.2020	Wednesday	24.12.2020	Thursday
Date by which letter of offer be dispatched to the shareholders	29.12.2020	Tuesday	06.01.2021	Wednesday
Last date for revising the Offer Price	04.01.2021	Monday	07.01.2021	Thursday
Comments from Committee of Independent Directors of Target Company	01.01.2021	Friday	06.01.2021	Wednesday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchanges and Target Company	04.01.2021	Monday	07.01.2021	Thursday
Date of Opening of the Offer	05.01.2021	Tuesday	08.01.2021	Friday
Date of Closure of the Offer	18.01.2021	Monday	21.01.2021	Thursday
Payment of consideration for the acquired shares	02.02.2021	Tuesday	05.02.2021	Friday
Final report from Merchant Banker	09.02.2021	Tuesday	12.02.2021	Friday

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS MR. OMKAR RAJKUMAR SHIVHARE, MRS. YOGEETA RAJKUMAR SHIVHARE AND M/S. EKADANTA GENEX PRIVATE LIMITED

**NAVIGANT CORPORATE ADVISORS LIMITED**

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SEBI Registration Number: INM000012243

Contact Person: Mr. Sarthak Vijlani

Place: Mumbai
Date: 30.12.2020